

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 713
TO BE ANSWERED ON 28.04.2016

Transfer of Lignite Blocks

713. DR. KIRIT P. SOLANKI:

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has received any request/proposal from the Government of Gujarat to transfer E,F & G Lignite Blocks in South Gujarat to Government, Public Sector Undertaking, i.e. Gujarat Mineral Development Corporation Limited for supplying the same to small manufacturing industries for meeting with their energy requirements; and
- (b) if so, the details thereof and the action taken by the Union Government thereon?

ANSWER

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW &
RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

- (a)&(b) Ministry of Coal has received proposal from the Government of Gujarat for prior approval of reservation of Lignite bearing area of 3015 hectares of village Sodgam, Vitthalgam, Vandriya, Pithor, Deheli, Jambugam, Singla, Vagakhol of Valia Taluka of Bharuch District under section 17A (2) of Mines and Minerals (Development and Regulation) Act (MMDR), 1957 in favour of Gujarat Mineral Development Corporation Limited (GMDC). The said proposals of Government of Gujarat were examined and accordingly, the Ministry accorded the approval to the proposal of Government of Gujarat for reserving 3015 hectare area pertaining to the block E,F,G in Valiya Taluka of District Bharuch under provision of Section 17 (A) (2) of MMDR Act 1957 in favour of GMDC.
